

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5328**  
ANSWERED ON 05<sup>TH</sup> APRIL, 2022

PLI SCHEME FOR FPIs

**5328. SHRI CHANDRA SEKHAR BELLANA:  
SHRI MADDILA GURUMOORTHY:  
SHRI SANJAY KAKA PATIL:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has received any applications under the Production Linked Incentive Scheme for FPIs (PLISFPI) from the State of Andhra Pradesh;
- (b) if so, the current status thereof and the amount sanctioned under the PLISFPI to the above State; and
- (c) the details of Ready to Cook/ Ready to Eat FPIs in Andhra Pradesh and Maharashtra?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI PRAHALAD SINGH PATEL)

(a) to (b): Yes, Sir. Six applicants, in the Marine Products segment, have been selected under Production Linked Incentive Scheme for Food Processing Industry from the state of Andhra Pradesh. The disbursal of incentives is not state wise under this Scheme. The incentive to the selected applicants under the Scheme is subject to meeting committed investment and achieving requisite sales projection.

(c): No applications have been selected in the Ready to Cook/Ready to Eat (RTC/RTE) segment from the state of Andhra Pradesh while three applications have been selected from the State of Maharashtra in the RTC/RTE segment, the details are as below:

S. NO.	Name of the Applicant
1	Parle Biscuits Private Limited
2	Haldiram Foods International Private Limited
3	Hindustan Unilever Limited

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